COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014 APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013 AND APPEAL NO. 102 OF 2014

Dated: 9th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Dhananjay Baijal for R-1

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-3

Mr. Shourya Malhotra for R-11

APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013

In the matter of:

Power Grid Corporation of India Ltd. & Ors. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Parichita Chowdhury for R-1

Mr. K. Gopal Choudary for R-2

APPEAL NO. 102 OF 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Appellant(s)

Ltd.

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-3

Mr. Shourya Malhotra for R-10

ORDER

Mr. Gopal Choudary, learned counsel appearing for the Respondent No.2 has filed reply to the note of rejoinder arguments of Appellant in Appeal No. 233 of 2013. Mr. Anand K.Ganesan, learned counsel appearing for the Respondent No.1 has filed written submissions in Appeal No. 233 of 2013. The same are taken on record.

Judgment is reserved.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

tpd/pr